

: ITEM NO.56

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Petition(s) for Special Leave to Appeal (C)

No(s). 14040/2014

(Arising out of impugned final judgment and order dated 08/11/2013
in CMWP No. 30737/2002 passed by the High Court Of Judicature at
Allahabad)

UOI & ORS

Petitioner(s)

VERSUS

RAM ASHREY TRIPATHI

Respondent(s)

Date : 21/09/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s)

Mr. Atul Chitley, Sr. Adv.
Mr. Sanjiv Das, Adv.
Ms. Shweta Garg, Adv.
Mr. Shreekant N. Terdal, Adv.

For Respondent(s)

Mr. S.R. Singh, Sr. Adv.
Mr. Ankur Yadav, Adv.
Mr. Avnish Singh, Adv.
Ms. Asha Gopalan Nair, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter on a non-miscellaneous day.

(DEEPAK MANSUKHANI)
COURT MASTER

(INDU BALA KAPUR)
COURT MASTER

Signature Not Verified

Digitally signed by
Deepak Mansukhani
Date: 2015.09.22
18:54:58 IST
Reason: